



2026:DHC:8763



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IN THE HIGH COURT OF DELHI AT NEW DELHI

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CNR No. DLHC010096642026

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ARB.P. 432/2026, I.A. 6644/2026, I.A. 6645/2026 & I.A. 6646/2026

M/S BHANU ASSOCITES

.....Petitioner

Through: Mr. Sanjeet Singh, Adv.

versus

THE CHAIRMAN & ORS.

.....Respondents

Through: Mr. Ashok Kumar Mohapatra,
Adv. for R-1 and 4.Mr. Arun Kumar Varma, Sr.
Adv. with Mr. Abhishek Kumar
and Mr. Shubham Singh, Adv.
for R-2 and 3.**CORAM:****HON'BLE MR. JUSTICE OM PRAKASH SHUKLA****ORDER(ORAL)**

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05.10.2026

1. At the outset, learned Counsel appearing on behalf of the Petitioner seeks leave to withdraw the present petition, with liberty to avail alternate remedies available as per the agreement.

2. Leave and liberty as aforesaid, is granted.

3. The petition is, accordingly, dismissed as withdrawn.

OM PRAKASH SHUKLA, J**OCTOBER 5, 2026/gunn**

Signature Not Verified

Signed By: ANUBHAV
TRIPATHI
Signing Date: 05.10.2026
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